- 18. Rayagada
- 19. Gopalpur
- 20. Bhadrak
- 21. Sundargarh
- 22. Jagatsinghapur
- 23. Jajapur
- 24. Basudebpur
- 25. Athagad
- 26. Jharsuguda
- 27. Digapahandi
- 28. Bhanjanagar
- 29. Titlagarh
- 30. Umarkote
- 31. Choudwar
- 32. Tarbha
- 33. Chhatrapur
- 34. Parlakhemundi
- 35. Kamakshyanagar
- 36. Nabarangapur
- 37. Brahmapur
- 38. Konark
- 39. Puri
- 40. Nilgiri
- 41. Athamallik

Indo-Pak Talk Issues

- 180. SHRI VILAS MUTTEMWAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Prime Minister has reiterated India's resolve to keep some areas of mutual interest separate from the issues of conflict with Pakistan;
- (b) if so, the areas in which Indo-Pak have agreed to have links; and
- (c) the details of success achieved so far, areawise?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) India has always sought to build a relationship of peace, friendship and cooperation with Pakistan. Following a series of meetings between Indian and Pakistan Prime Ministers and the Foreign Secretaries of the two countries in

Colombo in July, 1998 and in New York in September, 1998, a composite dialogue process began in Islamabad on 15th October, 1998 with discussions on the issues of peace and security including Confidence Building Measures and Jammu & Kashmir. Talks continued in New Delhi in the first half of November, 1998 on the subjects of Tulbul Navigation Project, Siachen, Sir Creek, Terrorism & Drug Trafficking, Economic & Commercial Cooperation and Promotion of Friendly Exchanges in various fields. As a result of these talks, India and Pakistan have successfully addressed humanitarian issues such as those relating to release of fishermen and civilian prisoners. In the area of Economic and Commercial Cooperation, both the countries had two rounds of technical level discussions on the possibility of purchae of power from Pakistan and the discussions are continuing. An agreement on the operation of Delhi-Lahore bus service has been signed on 17th February, 1999. The two sides are also likely to hold expert level discussions on furthering cooperation in the areas of railways and telecom. Liberalisation of visa regime has also been discussed. The composite dialogue will continue and the second round will begin in New Delhi on dates that are being decided through diplomatic channels.

[Translation]

Maithili Language

- 181. SHRI RAJO SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Government propose to include the Maithili dialect in Eighth Schedule in public interest; and
 - (b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The Government proposes to constitute a High Powered Body for evolving criteria for inclusion of any or more languages in the Eighth Schedule to the Constitution of India. The question of inclusion of Maithili language in the Eighth Schedule can be taken up at the appropriate time in terms of the criteria to be evolved by the proposed Body.

[English]

Medical Allowance to Pensioners of KVS

- 182. SHRI AJAY KUMAR S. SARNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
 - (a) whether the decision of the Central